

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.02
IB-346(ND)/2021

IN THE MATTER OF:

Simranjit Singh Kohli

Vs.

Adwik Homes Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Priyanka, Advocate

For the Respondent :

ORDER

This is a fresh petition under Section 9 of the IBC. Heard the counsel for the Petitioner, perused the paper book. Issue notice on the Corporate Debtor returnable after four weeks.

List the matter on 01.09.2021.

 — Sd

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

 — Sd

(P.S.N PRASAD)
MEMBER (JUDICIAL)